

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
(Chief Justice's Secretariat)

Subject: Appointment of Steno-Typists in the Subordinate Courts of Jammu Province pursuant to the Notification No. 01 of 2020/Psy dated 01.01.2022, and posting thereof.

ORDER

No.: 1068 of 2023/Psy **Dated:** 13/09/2023

Whereas, pursuant to the advertisement notification No. 01 of 2020/Psy dated 01.01.2022, select list/appointment orders along with waiting list of the candidates for the posts of Steno-Typist was issued vide Order No. 833 of 2023/Psy dated 31.07.2023.

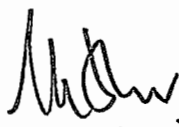
Whereas, 32 candidates were temporarily appointed as Steno-Typists Grade in the Pay level-5 (29200-92300), in the Subordinate Courts of Jammu Division, however, majority of the candidates failed to join their duties in the stipulated period. Therefore, the candidates who failed to join their duties, the appointment orders issued in their favour are treated as cancelled and withdrawn. Further, the following wait list candidates are temporarily appointed as Steno-Typists in the Pay level-5 (29200-92300), in the Subordinate Courts of Jammu Division.

S.No.	Roll No.	Name of the candidate with parentage and address	Category
1.	00332	Ms. Priya Dhar D/o- Sh. Mohan Lal Dhar, R/o H.No 12, Lane No 2, Shiv Dass Colony, Tomal Bohri, Jammu.	OM
2.	00308	Sh. Sahil Sharma S/o Sh. Ravi Sharma, R/o- H. No. 63, Kali Jani, Jewal Chowk, Jammu.	OM
3.	00304	Sh. Akshay Sharma S/o- Sh. Subash Sharma, R/o- Halqua, Marh, Jammu.	OM
4.	00168	Sh. Rajat Sharma S/o Sudershan Sharma, R/o- H. No. 456, EP 869, Jullaka Mohalla, Jain Bazar, Jammu.	OM
5.	00642	Sh. Mihul Singh S/o Kusham Dev Singh, R/o- Village Kathil Dhangu, Majalta, Udhampur.	OM'
6.	00007	Ms. Hemani Sharma D/o Pawan Kumar, R/o Village Gurha Pattan, P.O. Ranjan Bhalwal, Jammu.	OM
7.	00373	Ms. Nikita D/o Yash Paul, R/o H. No. 18, P.O. Sangrampur Vill- Chack Jagar ,Pyt. Flora Nagbani, Jammu.	SC
8.	00046	Sh. Rahul S/o- Tarscm Lal, R/o Village Dharam Khoo, Bhalwal, Post Office Gharota, Jammu	OSC

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13/09/2023

Consequent upon their appointment and in the interest of administration the following transfers/postings of Sr. Scale Stenographers and Steno-Typists are hereby ordered:

1. Sh. Shashi Paul, Executive Assistant/P.A-cum Sr. Scale Stenographer posted in the Court of Pr. District & Sessions Judge, Kathua and Ms. Sushma Kumari, P.A-cum- Sr. Scale Stenographer posted in the Court of Addl. District & Sessions Judge, Kathua are directed to swap their place postings.
2. Sh. Jagdish Thakur, P.A-cum- Sr. Scale Stenographer posted in the Court of Addl. District & Sessions Judge, Jammu and Sh. Harvinder Sharma, Executive Assistant/P.A-cum Sr. Scale Stenographer posted in the Court of Pr. District & Sessions Judge, Jammu are directed to swap their place of postings.
3. Ms. Priya Dhar upon her appointment as Steno-Typist is posted in the Court of Munsiff, Udhampur against the available vacancy. However, her services are kept at the disposal of Pr. District & Sessions Judge, Udhampur for further suitable posting.
4. Sh. Sahil Sharma upon his appointment as Steno-Typist is posted in the Court of Munsiff Mobile Magistrate (T), Poonch against the available vacancy. However, Pr. District & Sessions Judge can utilize his services at any other place, he deems proper.
5. Sh. Akshay Sharma upon his appointment as Steno-Typist is posted in the Court of Munsiff, Thathri against the available vacancy. However, he is attached in the Court of Chief Judicial Magistrate, Doda.
6. Sh. Rajat Sharma upon his appointment as Steno-Typist is posted in the Court of Munsiff, Thanmandi against the available vacancy. However, he is attached in the Court of Chief Judicial Magistrate, Rajouri.
7. Sh. Mihul Singh upon his appointment as Steno-Typist is posted in the Court of Munsiff, Kishtwar against the available vacancy. However, he is attached in the Court of Chief Judicial Magistrate, Kishtwar.
8. Ms. Hemani Sharma upon her appointment as Steno-Typist is posted in the Court of Munsiff, Ramban against the available vacancy. However, she is attached in the Court of Chief Judicial Magistrate, Ramban.

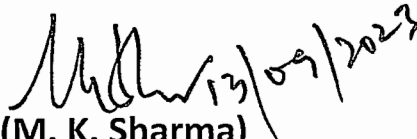

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9. Ms. Nikita upon her appointment as Steno-Typist is posted in the Court of Munsiff Mobile Magistrate (T), Rajouri against the available vacancy. However, in addition to her own work, she can also work in the Court of Special Mobile Magistrate (Sub Judge Level), Rajouri.
10. Sh. Rahul upon his appointment as Steno-Typist is posted in the Court of Munsiff, Mendhar against the available vacancy. However, Pr. District & Sessions Judge can utilize his services at any other place, he deems proper.
11. Ms. Shaheen, Steno-Typist in the Court of Munsiff Mobile Magistrate(T), Udhampur is transferred and posted in the Court of 2nd Addl. Munsiff, Jammu against the available vacancy.

Note:

- i) *All the new appointees may be directed to join their place of postings within a period of 15 days from the date of receipt of this Order. In case any appointee fails to join within the stipulated period in that event his/her appointment may be deemed to have cancelled without any further notice.*
- ii) *All the Presiding Officers, before whom the new appointees have to join may directed to check all testimonials of new appointees and get them verified from the concerned issuing authorities.*
- iii) *In case the candidate fails to produce requisite qualification and category certificate, the appointment of such candidates may be deemed to be cancelled ab-initio.*
- iv) *All the Presiding Officers, before whom the new appointees have to join, may be directed to get the character and antecedents of new appointees verified from the Inspector General of Police, CID, Jammu and Kashmir.*
- v) *The new appointees may be directed to give an undertaking, before the Presiding Officer at the time of their joining in the shape of affidavit duly attested by the Judicial Magistrate 1st Class to the effect that in case any adverse report about his/her character and antecedents is received from the Inspector General of Police, CID, Jammu & Kashmir in that event his/her appointment may be deemed to be cancelled ab-initio and may have no claim on his/her appointment.*
- vi) *The salary of the new appointees may not be drawn unless a satisfactory report in respect of (ii), (iii) & (iv) above is received by the concerned Presiding Officer.*

By Order.


(M. K. Sharma)

**Principal Secretary to
Hon'ble the Chief Justice.**

No:- 855-68/Psy-567

Dated:- 13/09/2023

Copy to the:-


1. Registrar General, High Court of J&K and Ladakh, Srinagar.
2. Registrar Vigilance, High Court of J&K and Ladakh, Srinagar.
3. Registrar Rules, High Court of J&K and Ladakh, Srinagar.

..... for information.

4. Pr. District & Sessions Judge, Jammu, Kathua, Poonch, Udhampur, Ramban, Kishtwar, Baderwah, Rajouri for information & necessary compliance.
5. Addl. District & Sessions Judge, Kathua, Jammu.
6. Chief Judicial Magistrate, Doda, Rajouri, Kishtwar, Ramban.
7. Special Mobile Magistrate (Sub Judge Level), Rajouri.
8. 2nd Addl. Munsiff, Jammu.
9. Munsiff, Udhampur, Thathri, Thanamandi, Kishtwar, Ramban, Mendhar.
10. Munsiff Mobile Magistrate (T), Poonch, Rajuri, Udhampur.

..... for information.

11. CPC, e-Court, High Court of J&K, Jammu for uploading the same in the High Court website.
12. Director Finance, High Court of J&K and Ladakh for information.
13. Chief Librarian, High Court Wing, Jammu / Srinagar.
14. Order file.


Principal Secretary to
Hon'ble the Chief Justice.